

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3988
TO BE ANSWERED ON 04.01.2019

Vegetation Cover

3988. DR BOORA NARSAIAH GOUD:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the ratio of total land under vegetation cover to the concrete infrastructure such as roads, buildings, bridges, tracks, etc. in Delhi, Mumbai, Bangalore, Hyderabad, Chennai and Kolkata;
- (b) whether there exists any regulation for maintaining a set ratio between the two in urban areas;
- (c) if so, whether given ratio is accurately maintained in aforementioned major and other cities and if so, the details thereof; and
- (d) if not, whether the Government plans to come up with any such regulation regarding a specific ratio of vegetation cover in urban areas as a mandatory provision?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a) to (d) No such information is available. However, as per the Model Building Bye-Law, 2016, published by Town and Country Planning Organization (TCPO), Ministry of Housing and Urban Affairs, Government of India, provisions for city and site level greening have been prescribed in alignment with National Sustainable Habitat Mission to encourage augmentation of green cover in the city/plot. Model Building Bye-Law, 2016, under Urban Greening Guidelines, 2014 and other provisions prescribe minimum 1 tree / every 80 sqmt of plot area for plot sizes more than 100 sqmt and planted within the setback of the plot, Compensatory Plantation for felled/transplanted trees in the ratio 1:3 within the premises under consideration, Choice of species for plantation in site and abutting the road to be adopted as per Section 8 of the Urban Green Guidelines, 2014 and the unpaved area shall be more than or equal to 20% of the recreational open spaces.
